

## Annexure-9

Name of the Corporate Debtor: Rattan Spirit Private Limited; Date of Commencement of CIRP: 09-05-2025; List of Creditors as on: 10.07.2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	Rattan Styrenics Private Limited	21-06-2025	6,53,08,330.00	-	-	-	-	-	-	-	-	6,53,08,330.00	The Creditor has submitted a claim form citing payments made on behalf of the Corporate Debtor and loans extended. However, the requisite supporting documents have not been provided. Accordingly, the Interim Resolution Professional (IRP) has requested submission of the necessary clarifications and documentary evidence in compliance with the requirements under the Insolvency and Bankruptcy Code, 2016.
Total			6,53,08,330.00	-		-	-		-	-	-	6,53,08,330.00	

